

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

RAJYA SABHA
UNSTARRED QUESTION NO.-585
ANSWERED ON - 26.07.2024

DEPLOYMENT OF WOMEN RAILWAY PROTECTION FORCE (RPF) PERSONNEL

585# SHRI SANJAY SINGH:

Will the Minister of RAILWAYS be pleased to state:

- (a) the total number of people travelling by Railways in the country on a daily basis and percentage of women amongst them;
- (b) the total number of Railway Protection Force (RPF) personnel at present and number of posts lying vacant;
- (c) the number of women RPF personnel deployed for security of women in trains and stations;
- (d) the number of trains and stations out of the total trains and stations that lack women security personnel;
- (e) the details of all cases, including crime against women, registered at railway stations and during journey; and
- (f) number of people who have been sentenced in such cases so far, year-wise?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF UNSTARRED QUESTION NO.585 BY SHRI SANJAY SINGH ANSWERED IN RAJYA SABHA ON 26.07.2024 REGARDING DEPLOYMENT OF WOMEN RAILWAY PROTECTION FORCE (RPF) PERSONNEL

(a) The total number of people travelling by Railways in the country on an average on daily basis is 18.4 million in 2023-24. During financial year 2023-24, in the reserved segment, female passengers constituted approximately 36% of total passengers. In the unreserved segment, the gender of the passengers is not captured.

(b) Presently 63,051 RPF personnel are on roll and to fill the vacancy of 4660 posts, notification has been issued.

(c) & (d) Out of 63051 personnel on roll, 5900 are women personnel which contribute 9.36% of the Force's strength which is highest among the CAPFs in India.

RPF Posts are operational at more than 750 railway stations where on most of the posts women RPF personnel are posted. These women RPF personnel are deployed for duties i.e. Train Escorting, Passenger Security, Station Security etc.

Under 'Meri Saheli' initiative, on an average daily, 245 dedicated teams have been deployed engaging more than 700 lady RPF personnel to provide safety and security to lady passengers travelling alone by long distance trains throughout their journey.

The deployment of RPF staff including women RPF personnel in trains/at stations is decided based on the vulnerability of the concerned trains/sections, timing, location of the area, threat perception of the hinterland, analysis of past crime data among others. However, the deployment of RPF staff is assessed regularly and as per existing strength, optimum deployment is made in trains/at stations for prevention of crime in Railways in coordination with GRP. Therefore, the deployment of RPF personnel including women RPF personnel is dynamic and keeps changing from time to time.

(e) & (f) 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and, therefore, State Governments are responsible for prevention, detection, registration and investigation of crime and maintenance of law and order on Railways through their law enforcement agencies viz. Government Railway Police (GRP)/District Police. Railway Protection Force (RPF) supplements the efforts of GRP/District Police to provide better protection and security to railway property, passenger area and passengers and for matters connected therewith.

Data related to Crime on Indian Railways are published by National Crime Records Bureau (NCRB) in its publication Crime in India, which is available on their official website. Further, each and every case registered by the concerned GRP is investigated as per extant legal provisions. The trial of cases is a continuing process and offenders are sentenced by the Hon'ble Courts as per law.
